

(c) The RIDF projects are monitored on an on-going basis by the implementing departments of the State Governments. Besides, these projects are also monitored at the State level by a High Power Committee (HPC) headed by the Chief Secretary/Finance Secretary of the State. This Committee meets on a quarterly basis. All the project implementing departments and NABARD are members of this Committee. NABARD is also monitoring the RIDF projects directly.

#### **Review of rural job scheme**

2002. MS. SUSHILA TIRIYA: Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether it is a fact that Government has decided to review various rural job schemes;
- (b) if so, the details thereof; and
- (c) the steps taken to provide enough jobs for rural youths?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN): (a) and (b) The Ministry of Rural Development periodically reviews the performance of all the programmes.

(c) The Ministry of Rural Development implements through State Governments the major employment generation programmes namely, Mahatram Gandhi National Rural Employment Guarantee Act (MGNREGA) and Swarnjayanti Gram Swarojgar Yojana (SGSY). Under MGNREGA, every household of rural areas whose adult members volunteer to do unskilled manual work are provided at least 100 days of guaranteed wage employment in a financial year. Rural youths are covered under this Act. Under SGSY, only rural poor including youth, may take income generating activities through a mix of subsidy by Government and credit by banks.

#### **Bank coverage**

2003. SHRI BHAGAT SINGH KOSHYARI: Will the Minister of FINANCE be pleased to state:

- (a) whether his Ministry has undertaken a survey to study blocks which have a low penetration of bank branches/ATMs in the country;
- (b) if so, the details thereof; and
- (c) whether Government proposes to direct banks to set up new bank branches in Uttarakhand during 2009-10?